

SOURCES AND MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI VIDYACHARAN
SHUKLA): Sir on what?

MR. DEPUTY-SPEAKER: The Congress
Members are agitated that the AIADMK people
were given an opportunity and they have made
an allegation against them and they want a
chance to rebut it.

SHRI VIDYACHARAN SHUKLA : Sir,
Shri K. Ramamurthee should be allowed to rebut
the allegation that has been made. (*Interrup-
tions*)

MR. DEPUTY-SPEAKER: Okay. It should
not be treated as precedent. We will just com-
plete with in two or three minutes then agenda
items and then we will be take up this subject.

13.11 1/4 hrs

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS

Nineteenth Report

[*English*]

SHRI SIVAJI PATNAIK (Bhubaneswar):
Sir, I beg to present the Nineteenth report (Hindi
and English versions of the Committee on Pri-
vate Members' Bills and Resolutions.

13.11 1/2 hrs

COMMITTEE ON GOVERNMENT
ASSURANCES

Tenth and Eleventh Reports.

[*Translation*]

DR. LAXMINARAYAN PANDEYA
(Mandsaur): Sir, I beg to present the Tenth and
Eleventh Reports (Hindi and English Versions)
of the Committee on Government Assurances.

COPYRIGHT (SECOND AMEND-
MENT) BILL

**Extension of Time for Presentation of
the Report of the Joint Committee.**

[*English*]

SHRI SHARAD DIGHE (Bombay North
Central): Sir, I beg to move the following:

"That this House do further ex-
tend upto the last day of the Monsoon
Session, 1993, the time for presenta-
tion of the report of the Joint Commit-
tee on Copyright (Second Amend-
ment) Bill, 1992 further to amend the
Copyright Act, 1957."

Mr. Deputy-Speaker: The question is

"That this House do further ex-
tend upto the last day of the Monsoon
Session 1993, the time for presenta-
tion of the report of the Joint Commit-
tee on Copyright (Second Amend-
ment) Bill, 1992 further to amend the
Copyright Act, 1957."

The motion was adopted

13.12 hrs

BUSINESS ADVISORY COMMITTEE

TWENTY-SEVENTH REPORT

THE MINISTER OF STATE IN THE MIN-
ISTRY OF HUMAN RESOURCE DEVELOP-
MENT (DEPARTMENT OF YOUTH AFFAIRS
AND SPORTS) AND MINISTER OF STATE IN
THE MINISTRY OF PARLIAMENTARY AF-
FAIRS (SHRI MUKUL WASNIK): Sir, I beg to
move the following

"That this House do agree with
the Twenty-seventh Report of the
Business Advisory Committee pre-